

	1	2	3	4	5	6
Andaman & Nicobar Islands		2	3	4	25	10
Madhya Pradesh		672	865	1022	3718	2264
Uttar Pradesh		1590	1887	2263	10618	4543
Gujarat		982	1188	1357	6201	3462
Maharashtra		2042	2469	2782	18910	15313
Goa, Daman & Diu		75	91	101	841	273
Dadra & Nagar Haveli		2	2	3	6	4
Andhra Pradesh		1340	1693	2011	5785	4602
Karnataka		1082	1384	1716	5046	4327
Kerala		679	832	984	4139	2530
Tamil Nadu		1330	1719	2068	6450	6031
Pondicherry		34	31	36	168	84
Lakshadweep		0.2	0.4	1	4	1
ALL INDIA		14882	18330	21631	102625	64677

- Note :
1. Total may not add up due to rounding differences.
  2. Data are provisional.

### Opening of Commercial Bank Branches

3718. SHRIMATI JAYANTI PATNAIK:  
Will the Minister of FINANCE be pleased to state:

(a) the ratio of population served by a branch of the commercial bank for the country as a whole and for different States;

(b) the step being taken to ensure expansion of branches of commercial banks in backward States with a view to bring these

States at par with the national coverage;

(c) the number of branches of commercial banks opened in Orissa during the Sixth and Seventh Five Year Plan; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Details of average population per bank office (APPBO) for the country as a whole and different States as on 31.3.87 are indicated

in the Statement attached.

(b) The objective of the current Branch Licensing Policy for 1985-90 is to achieve an APPBO of 17,000 in the rural and semi-urban of each development block. Further, in order to ensure an even spread of branches in all the areas, a spatial norm of locating at least one bank office within a distance of 10 kms. from each village has also been prescribed in the Policy. Hilly tracts, regions which are sparsely populated and tribal areas will be given special consideration by the basis of lists of identified

centres received from the State Governments so far, Reserve Bank of India (RBI) has allotted 4440 eligible centres to commercial banks in various States. With the opening of bank offices at the centres allotted on the basis of norms laid down in the Policy, the rural and semi-urban areas in all the States are expected to have adequate banking coverage.

(c) and (d). As per information furnished by Reserve Bank of India, the following is the details of branches opened during the 6th and 7th Five Year Plan in Orissa :-

<i>Name of District</i>	<i>During 6th Five Year Plan</i>	<i>During 7th Five Year Plan (Upto 9.2.87)</i>
Bolangir	39	1
Balasore	88	5
Cuttack	162	14
Dhenkanal	75	4
Ganjam	100	3
Koraput	62	-
Keonjhar	39	4
Mayurbhanj	61	7
Kalahandi	60	4
Phulbani	22	1
Puri	107	4
Sambalpur	45	1
Sundergarh	26	2
<b>Total</b>	<b>886</b>	<b>50</b>

**STATEMENT**

**Average population per bank office (APPBO) for the country as a whole and different States/ Union Territories as on 31.3.87.**

*(in thousands)*

<i>States/Union Territories</i>	<i>APPBO for the State as a whole</i>
1	2
1. Andhra Pradesh	13
2. Assam	20
3. Bihar	16
4. Gujarat	11
5. Haryana	11
6. Himachal Pradesh	8
7. Jammu & Kashmir	8
8. Karnataka	9
9. Kerala	9
10. Madhya Pradesh	14
11. Maharashtra	13
12. Manipur	21
13. Meghalaya	10
14. Nagaland	12
15. Orissa	15
16. Punjab	8
17. Rajasthan	13
18. Sikkim	17
19. Tamil Nadu	12
20. Tripura	15
21. Uttar Pradesh	15

1	2
22. West Bengal	16
23. Andaman & Nicobar Islands	13
24. Arunachal Pradesh	11
25. Chandigarh	4
26. Dadra and Nagar Haveli	17
27. Goa, Daman and Diu	4
28. Delhi	6
29. Lakshadweep	8
30. Mizoram	10
31. Pondicherry	10
Country as a whole	13

### **Similipal Wild Life Sanctuary**

3719. **SHRIMATI JAYANTI PATNAIK:** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have any proposal to convert Similipal Wild Life Sanctuary in Orissa into a National park;

(b) if so, the steps being taken in this regard; and

(c) the steps taken by Government for the development of Similipal forest?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI):** (a) Yes, Sir.

(b) The State Government of Orissa has issued the first notification under the Wildlife (Protection) Act, 1972, to upgrade the status of the Similipal Wildlife Sanctuary to a National Park. The formalities required

to be completed before the issue of the final notification have yet not been completed by the State Government.

(c) The Similipal Wildlife Sanctuary receives financial assistance under the Centrally Sponsored Plan scheme Project Tiger, for the preservation of the forests and wildlife found therein. During the Seventh Five Year Plan, the Similipal Wildlife Sanctuary has so far received Rs. 38.335 lakhs as Central assistance.

### **Deposits for Provident Fund In Small Savings**

3720. **SHRI HUSSAIN DALWAI:** Will the Minister of FINANCE be pleased to state:

(a) whether as a result of change in the pattern of investment affected from April, 1986 no amount from the Provident Fund of Non-Government Establishment was allowed to be deposited in small savings;